

THE HIGH COURT OF KERALA

A7- 127/ 2020

Kochi : 682 031
Dated : 23.07.2020

NOTICE

In order to avoid crowding and possibility of high risk persons coming to the High Court, it is hereby informed that the unregistered clerks and the persons coming from containment zones shall not be allowed to enter the High Court building.

(By Order)


Sophy Thomas
Registrar General
G.

To

The Advocate-General, Ernakulam.
The Director General of Prosecutions & State Public Prosecutor,
Ernakulam.
The Additional Advocate-General, Ernakulam (2)
The Additional Director General of Prosecutions, Ernakulam
The President, Kerala High Court Advocates' Association, Ernakulam
The Vice-Presidents, Kerala High Court Advocates' Association,
Ernakulam (2).
The State Attorney, Advocate-General's Office, Ernakulam.
The Secretary, Kerala High Court Advocates' Association, Ernakulam.
The General Secretary, Kerala High Court Senior Advocates'
Association, Ernakulam.
The Secretary, Indian Law Institute, Kerala, Ernakulam
The Senior Standing Counsel, Government of India (Taxes),
Ernakulam.
The Assistant Solicitor General of India, Ernakulam.
The Chairman, Bar Council, Ernakulam.
The President, Kerala Federation of Women Lawyers, Ernakulam.
The President, Kerala High Court Advocates' Clerks' Association,
Ernakulam.
The Director of the Kerala Judicial Academy, Athani.
The Member Secretary, Kerala State Legal Services Authority,
Ernakulam.
The Director, Kerala State Mediation and Conciliation Centre,
Ernakulam.
All Officers and Sections, High Court.
The Secretary, High Court Legal Services Committee, Ernakulam.
The Public Relations Officer, High Court.
The Protocol Officer, High Court.
The Private Secretary to the Chief Justice, High Court.
The Private Secretaries to Judges, High Court.
The Security Officer, High Court.
The Kerala Judicial Academy, Athani.
The IT Section, High Court (they shall publish the notice in the High Court
Website.)
The CA to Registrars and Addl Registrar (GA), High Court.
The Admn. Records Section, High Court
The Notice Board, High Court
The File/Stock File